

ITEM NO.23

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 632/2024

ASSOCIATION OF DOCTOR AND MEDICAL STUDENTS

Petitioner(s)

VERSUS

GOVERNMENT MEDICAL COLLEGE, THIRUVANANTHAPURAM & ORS. Respondent(s)

(FOR ADMISSION)

WITH

Diary No(s). 22118/2024 (X)

(FOR ADMISSION and IA No.224632/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS)

Date : 14-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s)

Ms. Tanvi Dubey, Adv.

Mr. Raghav Sabharwal, AOR

Mr. Mekala Ganesh Kumar Reddy, Adv.

Mr. Aditya Nema, Adv.

Ms. Sakshi Jain, Adv.

Ms. Tanvi Dubey, Adv.

Ms. Charu Mathur, AOR

Mr. Mekala Ganesh Kumar Reddy, Adv.

Mr. Aditya Nema, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Issue notice.
2. Dasti, in addition, is permitted.

3. In addition to the usual mode, liberty is granted to the petitioner to serve notice through the Standing Counsel for the respondent/State.

4. Tag with W.P.(C) No. 730 of 2022.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)